

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000011/2020	KAMARAJ JENA VS SHRIRAM TRANSPORT FINANCE CO. LTD.	V.NARASINGH VS	// ()
2	BLAPL/0001955/2020	PRADEEP KUMAR SAHU VS STATE OF ORISSA	JITENDRA SAMANTARAY VS	TANGI (KHURDA) /35 /2020 () //
3	BLAPL/0001956/2020	KRUSHNA DAS VS STATE OF ORISSA	S.K.MOHANTY VS	CHATRAPUR /205 /2018 () //
4	BLAPL/0001957/2020	KRUSHNA DAS VS STATE OF ORISSA	S.K.MOHANTY VS	CHATRAPUR /205 /2018 () //
5	BLAPL/0001958/2020	MITU @ NILAKANTHA PRADHAN VS STATE OF ORISSA	B.S.DASPANDA VS	SARANAKUL /51 /2019 () //
6	BLAPL/0001959/2020	RAJA @ DEEPAK NAYAK VS STATE OF ORISSA	SRINIVAS MOHANTY VS	RANPUR /101 /2019 () //
7	BLAPL/0001960/2020	SUNIL NAIK VS STATE OF ORISSA	PARTHA SARATHI NAYAK VS	SAMAL /80 /2019 () //
8	BLAPL/0001961/2020	SATYANARAYAN JENA VS STATE OF ORISSA	SANJAY KUMAR PATTANAİK VS	PHIRINGIA /111 /2016 () //
9	BLAPL/0001962/2020	RAMA DAS VS STATE OF ORISSA	S.P.DASH VS	BOUDH /08 /2020 () //
10	BLAPL/0001963/2020	KATA DIPU @ SILPATARU SWAIN VS STATE OF ORISSA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /35 /2018 () //
11	BLAPL/0001964/2020	SANTOSH KUMAR BEDANTA VS STATE OF ORISSA	SOURA CHANDRA MOHAPATRA VS	TIRTOL /79 /2009 () //

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12	BLAPL/0001965/2020	BABU @ DEBENDRA PAL SINGH VS STATE OF ORISSA	S.K.JOSHI VS	BRAJARAJNAGAR /31 /2020 () //
13	BLAPL/0001966/2020	AJAY KUMAR SAHOO VS STATE OF ORISSA	SUBODH KUMAR MOHANTY VS	JAJPUR ROAD /56 /2020 () //
14	BLAPL/0001967/2020	RIAJ MOHAMMAD VS STATE OF ORISSA	AMIT KUMAR NATH VS	ANGUL TOWN /201 /2020 () //
15	BLAPL/0001968/2020	KHADAL SETHI @ KHADALA SETHI VS STATE OF ORISSA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /09 /2020 () //
16	BLAPL/0001969/2020	SARDAR NAIK VS STATE OF ORISSA	B.SAHOO VS	CANTONMENT ROAD /12 /2020 () //
17	BLAPL/0001970/2020	ABHIJIT KUMAR SAHOO VS STATE OF ORISSA	P.K.PANDA(3) VS	JALESWAR /53 /2020 () //
18	BLAPL/0001971/2020	RATNAKAR BARIK VS STATE OF ORISSA	MANOJ KUMAR MOHANTY VS	PATTAMUNDAI /46 /2020 () //
19	BLAPL/0001972/2020	JAGA @ JAGABANDHU BEHERA VS STATE OF ORISSA	AMIT KUMAR NATH VS	BANARAPAL /30 /2020 () //
20	BLAPL/0001973/2020	SUNIL NAIK VS STATE OF ORISSA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /102 /2018 () //
21	BLAPL/0001974/2020	BABU @ MANOJ KUMAR DAS VS STATE OF ORISSA	JAYANTA KUMAR MAJHI VS	SAHADEV KHUNTA /407 /2019 () //
22	BLAPL/0001975/2020	MANGA @ RAKESH KUMAR PANDA VS STATE OF ORISSA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /11 /2020 () //
23	BLAPL/0001976/2020	BHUSANA @ SUMAN SINGH	MANORANJAN PADHY	NANDAPUR /08 /2019

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		VS	VS	()
24	BLAPL/0001977/2020	STATE OF ORISSA ROCKY PAL @ ROKI PAL	MANORANJAN PADHY	// KUNDRA /70 /2019
		VS	VS	()
25	BLAPL/0001978/2020	STATE OF ORISSA AMARJIT SAH	MANORANJAN PADHY	// NANDAPUR /08 /2019
		VS	VS	()
26	BLAPL/0001979/2020	STATE OF ORISSA PRUTHIVIRAJ BEHERA @ PRURHIRAJ	S.S.RAY-2	// SAMBALPUR TOWN /116 /2018
		VS	VS	()
27	BLAPL/0001980/2020	STATE OF ODISHA SONIKANTA MALLICK	BISWARANJAN DALAI	// KUJANGA /18 /2020
		VS	VS	()
28	BLAPL/0001981/2020	STATE OF ORISSA NIRANJAN DAS @ SAMBHUA @ SAMBHU	BHASKAR CHANDRA PANDA	// BALASORE SADAR /331 /2019
		VS	VS	()
29	BLAPL/0001982/2020	STATE OF ODISHA MD.RAFIQ @ MD.RAFIK	BIJAYA KUMAR RAGADA	// BURLA /360 /2019
		VS	VS	()
30	BLAPL/0001983/2020	STATE OF ODISHA DHANA KHARA	MANORANJAN PADHY	// MUDULIPODA /01 /2020
		VS	VS	()
31	BLAPL/0001984/2020	STATE OF ORISSA BANAJ KUMAR NAHAK	SATYABRATA PRADHAN	// CHATRAPUR /131 /2017
		VS	VS	()
32	BLAPL/0001985/2020	STATE OF ORISSA SASHIBHUSAN KUMAR @ CHULBUL	SANJIB MOHANTY	// SAMBALPUR CYBER /02 /2018
		VS	VS	()
33	BLAPL/0001986/2020	STATE OF ORISSA PINTU BHESRA	BIJAYA KUMAR RAGADA	// BURLA /269 /2019
		VS	VS	()
34	BLAPL/0001987/2020	STATE OF ORISSA SUNIL NAIK	PARTHA SARATHI NAYAK	// TALCHER TOWN /331 /2018
		VS	VS	()

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35	BLAPL/0001988/2020	STATE OF ODISHA JITU MANDAL VS	A.BANGARI VS	// MANGALA BAG /256 /2019 ()
36	BLAPL/0001989/2020	STATE OF ODISHA BHARAT SIAL VS	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /218 /2017 ()
37	BLAPL/0001990/2020	STATE OF ORISSA DUSHASAN SETHI VS	NITYANANDA MOHAPATRA VS	// BASUDEVPUR /218 /2017 ()
38	BLAPL/0001991/2020	STATE OF ORISSA NALU BIJAY BISWAL VS	NITYANANDA MOHAPATRA VS	// SIMULIA /220 /2017 ()
39	BLAPL/0001992/2020	STATE OF ORISSA LAXMAN NATH PRUSTY VS	TARA PRASAD MOHAPATRA VS	// KHURDA ROAD G.R.P.S. /01 /2020 ()
40	BLAPL/0001993/2020	STATE OF ORISSA TUNA PRADHAN VS	PARTHA SARATHI NAYAK VS	// KANDHEIGOLE /10 /2020 ()
41	BLAPL/0001994/2020	STATE OF ORISSA MUNA @ MANOJ KANDULANA VS	PRAFULLA CHANDRA DAS VS	// BARKOTE /177 /2019 ()
42	BLAPL/0001995/2020	STATE OF ODISHA MANTU @ BHAKUDA @ JOGESWAR SINGH VS	PRAFULLA CHANDRA DAS VS	// BARKOTE /177 /2019 ()
43	BLAPL/0001996/2020	STATE OF ODISHA RAJENDRA SAHU VS	DURLLABHA RANJAN MISHRA VS	// AINTHAPALI /445 /2019 ()
44	BLAPL/0001997/2020	STATE OF ODISHA OM PRAKASH DAS VS	BASANTA KUMAR DAS VS	// PLANTSITE /190 /2018 ()
45	BLAPL/0001998/2020	STATE OF ODISHA HADIBANDHU JENA VS STATE OF ODISHA	DILLIP MOHANTY VS	// / /0 () //

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46	BLAPL/0001999/2020	BIKAS SWAIN VS STATE OF ODISHA	MANAS CHANDRA JENA VS	CHOUDWAR /385 /2019 () //
47	BLAPL/0002000/2020	KANTARU @ KANTARA MANDINGA VS STATE OF ODISHA	J.K.KHUNTIA VS	LAXMIPUR /53 /2019 () //
48	BLAPL/0002001/2020	FORMAN BENIA VS STATE OF ODISHA	J.K.KHUNTIA VS	LAXMIPUR /30 /2019 () //
49	BLAPL/0002002/2020	TRILOCHAN SAHOO VS STATE OF ODISHA	D.R.NANDA VS	ODAGAON /34 /2008 () //
50	BLAPL/0002003/2020	BIRU SUNA @ SINDIRIA @ BEHERA VS STATE OF ODISHA	D.R.NANDA VS	SUNDARGARH SADAR /258 /2019 () //
51	BLAPL/0002004/2020	PAPU @ CHINMAY PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BANSADA /237 /2018 () //
52	BLAPL/0002005/2020	SK.SAJAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /05 /2019 () //
53	BLAPL/0002006/2020	BHAMARA PATRA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	UDALA /08 /2019 () //
54	BLAPL/0002007/2020	ANANTA PARIDA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /492 /2019 () //
55	BLAPL/0002008/2020	RINTU @ RANJAN MAJHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /64 /2017 () //
56	BLAPL/0002009/2020	ISWAR MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /656 /2019 () //
57	BLAPL/0002010/2020	RAJKISHORE MAJHI @ OKILA	S.K.BHANJADEO	BANAPUR P.S. /43 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002011/2020	SASHIBHUSAN KUMAR @ CHULBUL	SANJIB MOHANTY	SAMBALPUR CYBER /03 /2018
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002012/2020	SIBA MALIK	JAYANTA KUMAR MAJHI	CHANDIPUR /13 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002013/2020	JAGA @ JAGANNATH SWAIN	DEBASHIS ROUSTRAY	CHANDRASEKHARPUR /127 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002014/2020	SAROJ KUMAR PATTANAIK @ KUNA	KSHIROD K. ROUT	SPL.TASK FORCE /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002015/2020	PRAMOD MINZ	SOUMYA RANJAN DAS	BIRMITRAPUR /141 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002016/2020	NAKULA @ DEBADATTA BARALA	ANUP KUMAR PATNAIK	PHIRINGIA /117 /2019
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002017/2020	KISHORE EKKA	R.N.MOHANTY	SUNDARGARH SADAR /126 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002018/2020	SACHITA KUMBHAR @ SABITA	H.S.MISHRA	JHARSUGUDA /835 /2019
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002019/2020	MD.ALLI @ MO.ALI	DILLIP MOHANTY	// /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002020/2020	MUKESH SAHU	D.R.NANDA	JHARSUGUDA /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002021/2020	CHANDAN KUMAR PRASAD	RAKESH KUMAR MALLICK	PLANTSITE /51 /2020
		VS	VS	()

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69	BLAPL/0002022/2020	STATE OF ODISHA SUNIL NAIK VS	PARTHA SARATHI NAYAK VS	// COLLIERY /92 /2018 ()
70	BLAPL/0002023/2020	STATE OF ODISHA PRADEEP KUMAR SETHY VS	SANJAYA NARAYAN SAHOO VS	// SAHADEV KHUNTA /144 /2013 ()
71	BLAPL/0002024/2020	STATE OF ODISHA KALPATARU JENA @ BAPI VS	PRADEEP KUMAR PARIDA VS	// MADHUPATNA /63 /2019 ()
72	BLAPL/0002025/2020	STATE OF ODISHA BIJAY KUMAR BHOI VS	SURYA NARAYAN MISHRA VS	// PURI SADAR /325 /2019 ()
73	CMAPL/0000158/2020	STATE OF ODISHA CHHABINDRA SETHI VS HOME	adv. VS	// // ()
74	CMAPL/0000159/2020	RAMA CH.SAHOO VS LAXMAN SAHOO	ADV. VS	// // ()
75	CMAPL/0000160/2020	SAIRINDRI SAHOO VS SUB-COLLECTOR,BALIGUDA	ADV VS	// // ()
76	CMAPL/0000161/2020	RAJENDRA PRASAD MEHER VS RAMESWAR MEHER	ADV. VS	// // ()
77	CMAPL/0000162/2020	AKSHAY KUMAR BARIK VS ADDL SUB COLLECTOR,CONSOLIDATION OFFICE,BASTA	ADV. VS	// // ()
78	CMP/0000239/2020	RABINDRA PRADHAN VS SNEHALATA PRADHAN	SUSANTA KUMAR DASH VS	// // ()
79	CMP/0000240/2020	KARMU MAHANTA VS SANATAN MAHANTA	SOUMYA MISHRA VS	// // ()

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80	CONTC/0000914/2020	JAYANTA KU.MOHANTY VS ABHAYA BISWAL	ADV VS	// 0 //
81	CONTC/0000915/2020	SIDHARTH SANKAR SAHOO VS ABHAYA BISWAL	NIRANJAN PANDA VS	// 0 //
82	CONTC/0000916/2020	SUSANTA KUMAR JENA VS NIKUNJA DHAL	ADV VS	// 0 //
83	CONTC/0000917/2020	BIGHNESWAR BARIK VS MAHENDRA SINGH PRATAP	ADV VS	// 0 //
84	CONTC/0000918/2020	SABYASACHI LENKA VS SANJEEB CHOPRA	PRASANTA KUMAR NANDA VS	// 0 //
85	CONTC/0000919/2020	SUBASH CHANDRA NAYAK VS PRAFULLA KUMAR MALLICK	GOKULANANDA PADHI VS	// 0 //
86	CONTC/0000920/2020	BIGHNESWAR BARIK VS MAHENDRA SINGH PRATAP	ADV VS	// 0 //
87	CONTC/0000921/2020	BIKARTAN SETHI VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
88	CONTC/0000922/2020	KISHORE CHANDRA SAHU VS ANJU SINHA	ADV VS	// 0 //
89	CONTC/0000923/2020	UMALATA PANDA VS SUSANTA KUMAR PATI	ADV VS	// 0 //
90	CONTC/0000924/2020	SAROJ KUMAR DAS VS BISHNU PRASAD MISHRA	SATYAJIT SAMAL VS	// 0 //
91	CONTC/0000925/2020	JAGANNATH BEHERA	ADV	//

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		VS	VS	0
		A.R.SAHU		//
92	CONTC/0000926/2020	BIDUBHUSAN NAYAK	ADV	//
		VS	VS	0
		EXECUTIVE ENGINEER		//
93	CONTC/0000927/2020	GIRISH CHANDRA MALLICK	ADV	//
		VS	VS	0
		EXECUTIVE ENGINEER, RWS AND S		//
94	CONTC/0000928/2020	NIDHISHYAM JENA	ADV	//
		VS	VS	0
		EXECUTIVE ENGINEER,RWSS		//
95	CONTC/0000929/2020	ALEKH CHANDRA MALLIK	ADV	//
		VS	VS	0
		TAHASILDAR,BASUDEVPUR		//
96	CONTC/0000930/2020	MANASI PATNAIK	ADV	//
		VS	VS	0
		SATYAJIT DASH MOHAPATRA		//
97	CONTC/0000931/2020	FALGUNI HIAL	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
98	CONTC/0000932/2020	SWAPNARANI PATTANAIAK	ADV	//
		VS	VS	0
		ANU GARG		//
99	CONTC/0000933/2020	AJAY KUMAR ROUT	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
100	CONTC/0000934/2020	RAJ KISHORE SWAIN	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
101	CONTC/0000935/2020	SABITA KUMARI SWAIN	ADV	//
		VS	VS	0
		PRADIP KUMAR DASH		//
102	CONTC/0000936/2020	SANTOSH KU.MISHRA	ADV	//
		VS	VS	0

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103	CONTC/0000937/2020	CHITRA ARUMUGAM PRATAP CHANDRA NANDA VS	ADV VS	// // ()
104	CONTC/0000938/2020	CHITRA ARUMUGAM ASHOK KUMAR JENA VS	ADV VS	// // ()
105	CONTC/0000939/2020	CHITRA ARUMUGAM PRAHALLAD NAYAK VS	ADV VS	// // ()
106	CONTC/0000940/2020	CHITRA ARUMUGAM PRAMOD BEHERA VS	SITAKANTA HOTA VS	// // ()
107	CONTC/0000941/2020	SANJAY KUMAR PATIHARI JITENDRA BISWAL VS	ADV VS	// // ()
108	CONTC/0000942/2020	GIRISH CHANDRA RAY M/S.BANSAL INFRAPROJECTS PVT.LTD. VS	ADV VS	// // ()
109	CONTR/0000022/2020	KRISHAN KUMAR DINABANDHU SAMAL VS	MANOJ KUMAR MALLICK VS	// //0 ()
110	CRLA/0000177/2020	STATE OF ODISHA BAIKUNTHA KALAR VS	UMAKANTA BARIK VS	// // ()
111	CRLA/0000178/2020	STATE OF ODISHA ASHOK KUMAR PANDA VS	DEBA PRASAD DAS VS	// //0 ()
112	CRLA/0000179/2020	STATE OF ODISHA (GA DEPTT) DHRUB CHARAN PANCHABHAYA VS	DEBA PRASAD DAS VS	// //0 ()
113	CRLMA/0000067/2020	STATE OF ODISHA(VIG.) SURENDRANATH MISHRA VS	RAMDAS ACHARY VS	// // ()
		STATE OF ODISHA		//

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114	CRLMA/0000068/2020	SURENDRANATH MISHRA VS STATE OF ODISHA	RAMDAS ACHARY VS	BALIPATNA /196 /2015 () //
115	CRLMC/0000721/2020	S.NARASINGHA REDDY@S.MALENGA@S.MALENGA VS STATE OF ODISHA	DEBASA RANJAN SAHOO VS	RAMBHA (KHALLIKOTE) /154 /2009 () //
116	CRLMC/0000722/2020	EPARI SALINI VS STATE OF ODISHA	SMITA RANJAN PATTANIK VS	CAPITAL P.S. /493 /2018 () //
117	CRLMC/0000723/2020	DUSHMANT DAS@BIBA VS STATE OF ODISHA	DEBASNAN DAS VS	SALIPUR /117 /2012 () //
118	CRLMC/0000724/2020	BICHITRANANDA ROUT VS STATE OF ODISHA	K.C.TRIPATHY VS	/ /0 () //
119	CRLMC/0000725/2020	PRADYUMNA KUMAR MISHRA VS STATE OF ODISHA	SABYASACHI JENA VS	/ /0 () //
120	CRLMC/0000726/2020	SURA@SURENDRA SINGH VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KANKADAHAD /18 /2015 () //
121	CRLMC/0000727/2020	SIBARAM PRADHAN VS STATE OF ODISHA	M.R.MOHAPATRA VS	BOLAGARH P.S. /35 /2019 () //
122	CRLMC/0000728/2020	SITANSHU MOHANTY@SITANSHU PRASAD MOHANTY VS KRUSHNA CHANDRA PRADHAN	MOSHNIKTH PATTNAIK VS	NIMAPADA /284 /2019 () //
123	CRLMC/0000729/2020	KAILASH CHANDRA AGRAWAL VS STATE OF ODISHA	D.RSWAIN VS	KANTABANJI /26 /2017 () //
124	CRLMC/0000730/2020	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	S.K.RAY VS	/50 /2013 () //
125	CRLMC/0000731/2020	KAILASH CHANDRA PATRA	BIBHU PRASAD MOHANTY	DELANGA /41 /2007

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0000732/2020	RAJENDRA KUMAR DAS@RITU@TUTU	SRIBIBHU PRASAD MOHANTY	PIPLI /75 /2002
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMC/0000733/2020	CHHACHINDRA MALLIK@CHHUNCHIA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /200 /2014
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMC/0000734/2020	GANGADHAR SAHOO	RABI NARAYAN PANDA	TIHIDI /174 /2005
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0000735/2020	SUBASH KACHRIA	DEBASHIS MITRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0000736/2020	MANOJ KUMAR MALLIK	JAYDEEP PAL	KHANTAPADA /171 /2018
		VS	VS	()
		JALADHAR NAYAK		//
131	CRLMP/0000310/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMP/0000311/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
133	CRLMP/0000312/2020	PRADIP PATRA	SAMBEET PATTANAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLMP/0000313/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
135	CRLMP/0000314/2020	CHAIRMAN, BISWA	ASHIS KUMAR MISHRA	/ /0
		VS	VS	()
		STATE OF ORISSA		//
136	CRLMP/0000315/2020	GOURANGA CHANDRA DAS	B.K.ROUTRAY	/ /0
		VS	VS	()

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137	CRLMP/0000316/2020	STATE OF ODISHA CHAIRMAN, BISWA VS	ASHIS KUMAR MISHRA VS	// /0 0
138	CRLMP/0000317/2020	STATE OF ORISSA AJIT BEHERA VS	A.PATTANAİK VS	// /0 0
139	CRLMP/0000318/2020	STATE OF ORISSA JAGABANDHU DASH VS	P.R.MISHRA VS	// /0 0
140	CRLREV/0000180/2020	STATE OF ORISSA RAMESWAR PANIGRAHI VS	LALITENDU MISHRA VS	// /0 0
141	FAO/0000258/2020	SARAT CHANDRA PATNAİK DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	MR. ANEEL KUMAR MANTARAY VS	// /0 0
142	FAO/0000259/2020	NEELAM VENKATA LAKSHMI LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS	MR. ANEEL KUMAR MANTARAY VS	// /0 0
143	FAO/0000260/2020	PRATAP RANA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	MR. ANEEL KUMAR MANTARAY VS	// /0 0
144	FAO/0000261/2020	SAMBHU KANDHI DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS	MR. ANEEL KUMAR MANTARAY VS	// /0 0
145	FAO/0000262/2020	DEBAPRASAD DASH KABI PRADHAN VS	DEEPALI MOHAPATRA VS	// /0 0
146	FAO/0000263/2020	UNION OF INDIA CHITARANJAN JENA VS	DEEPALI MOHAPATRA VS	// /0 0
147	FAO/0000264/2020	UNION OF INDIA DURGA CHARAN GOUDA@DURGA GOUDA VS	DEEPALI MOHAPATRA VS	// /0 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	FAO/0000265/2020	PABAITRA MAJHI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
149	FAO/0000266/2020	LAXMIDHAR PARIDA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
150	FAO/0000267/2020	BUDA SISHA VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
151	FAO/0000268/2020	CH. UMA PATRO VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
152	FAO/0000269/2020	SACHIDANANDA BISWAL VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
153	FAO/0000270/2020	MALEENA GANDHI VS UNION OF INDIA	SUBRAT SATPATHY VS	// 0 //
154	FAO/0000271/2020	MENAKA PALEI VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
155	FAO/0000272/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS NARAYAN @ NARAN DEOGAM	SUBRAT SATPATHY VS	// 0 //
156	FAO/0000273/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS SOMNATH BEHERA	SUBRAT SATPATHY VS	// 0 //
157	FAO/0000274/2020	RAJAN KANTA TRIPATHY VS STATE OF ODISHA	S.N.SHARMA VS	// 0 //
158	FAO/0000275/2020	KOMAL KARAD @ KAMALA KARAD VS UNION OF INDIA	DEEPALI MOHAPATRA VS	// 0 //
159	FAO/0000276/2020	RAMESH CH.SAHU	MR.S.N.SHARMA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	FAO/0000277/2020	SASHIBHUSAN PANIGRAHI	MR.S.N.SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
161	LAA/0000009/2020	THE LAND ACAQUISITION AUTHORITY, DEOGARH		//
		VS	VS	0
		JYOTIMAYEE PRADHAN		//
162	MACA/0000152/2020	NEW INDIA ASSURANCE CO. LTD.	MAHITOSH SINHA AND ASSOCIATES	//
		VS	VS	0
		RAGHUNATH BARIK		//
163	MACA/0000153/2020	M/S. NEW INDIA ASSURANCE CO. LTD.	SANTANU KUMAR SARANGI	//
		VS	VS	0
		BASANTI DALEI		//
164	MACA/0000154/2020	MARKANDA KU.NAYAK	ANTARYAMI DASH	//
		VS	VS	0
		SIBHRANSU SAMANTARAY		//
165	MACA/0000155/2020	GAGAN BIHARI SWAIN	ANTARYAMI DASH	//
		VS	VS	0
		SIBHRANSU SAMANTARAY		//
166	MACA/0000156/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	REASANT KUMAR MAHALI	//
		VS	VS	0
		USAMANI BARIK		//
167	MACA/0000157/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.	RAMKESH CHANDRA SAHOO (1)	//
		VS	VS	0
		KRISHNA BEHERA @ KUSA BEHERA		//
168	MACA/0000158/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	REYODAS MOHAPATRA	//
		VS	VS	0
		KOBRA KHATUN		//
169	MACA/0000159/2020	NATIONAL INSURANCE CO. LTD.	RAMANI RANJAN MOHANTY	//
		VS	VS	0
		SOMANATH SWAIN		//
170	MACA/0000160/2020	NATIONAL INSURANCE CO. LTD.	RAMANI RANJAN MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	MATA/0000034/2020	SUDAM @ SUDAM CHARAN BEHERA JHARANA SAHOO VS BAMAN CHARAN BHOI	BHARAT JALLI VS	// // 0 //
172	MATA/0000035/2020	ANINDITA ANURAGI BEHERA VS ANJAN KU.RANA	M/S.SIDHESWAR MOHANTY VS	// 0 //
173	RPFAM/0000068/2020	RAJKISHORE PRADHAN VS RANGADHAR PRADHANH	ASHOK KUMAR SAHOO VS	// 0 //
174	RPFAM/0000069/2020	K.RUSHNA MOHAN NAYAK VS ANUSHREE NAYAK	SANTOSH KUMAR MOHANTY VS	// 0 //
175	RPFAM/0000070/2020	TAPAS RANJAN DAS VS SABITRI DAS	DILLIP RAY VS	// 0 //
176	RPFAM/0000071/2020	MANOJ KUMAR SAHOO VS MITA @ GEETANJALI SAHU	RAMAKANTA PRADHAN VS	// 0 //
177	RPFAM/0000072/2020	PRAMOD KUMAR NATH VS SUSHILA NATH	DEBADIPTA PANIGRAHI VS	// 0 //
178	RSA/0000080/2020	DIBARA BAGH VS SECRETARY, REGULATED MARKET COMMITTEE, KORAPUT	JASOBANTA BARIK VS	// 0 //
179	RSA/0000081/2020	RATNAKAR SAHOO VS THE EXECUTIVE ENGINEER,L R.W.S. AND S DIVISION, KENDRAPARA	TAPASWINI SINHA VS	// 0 //
180	RVWPET/0000152/2020	SCIENTIST IN CHARGE,REGIONAL MUSEUM VS GANGADHAR DAS	PRANATKUMAR PRADHI (CENTRAL GOVT. COUNSEL) VS	(OHC) 0 //
181	RVWPET/0000153/2020	TANUJA KUMAR DASH VS STATE OF ODISHA	ADV VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	RVWPET/0000154/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX VS MAHESH KUMAR AGARWAL	SUKANTA KUMAR DALAI VS	SR SC(INCOME TAX) 0
183	TRP(C)/0000076/2020	MIKI @ PRAVATI MAHAPATRA VS JAYANTA KU.MAHAPATRA	AMITAV TRIPATHY VS	// 0
184	TRPCRL/0000030/2020	PRASANTA KU.MAHARANA VS DIPTIMAYEE MAHARANA	M/S.K.C.NAYAK VS	// /0 0
185	WA/0000155/2020	SUJAN SHUKLA VS STATE OF ODIUSHA	M/S.B.K.ROUTRAY VS	// 0
186	WA/0000156/2020	DINESH KUMAR KHORA VS COLLECTOR, KORAPUT	DIPTI RANJAN BHOKTA VS	// 0
187	WA/0000157/2020	STATE OF ODISHA VS SABYASACHI LENKA	A.G.A. VS	// 0
188	WP(C)/0007989/2020	BASANTI KUMARI MOHANTY VS STATE OF ODISHA	M/S.NIRA SUNDAR PANDA VS	// 0
189	WP(C)/0007990/2020	JULIUS MINJ VS STATE OF ORISSA	S.C.MEKAP VS	// 0
190	WP(C)/0007991/2020	PRANATI NALINI SAMANTARA VS TRANSPORT COMMISSIONER CUM CHAIRMAN, STATETRANSPORT AUTHORITY	SUKANTA KUMAR DALAI VS	// 0
191	WP(C)/0007992/2020	ANANTA KUMAR MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0
192	WP(C)/0007993/2020	BHAGABAN PRADHAN VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	// 0
193	WP(C)/0007994/2020	ASHOK KUMAR PARIDA	SUKANTA KUMAR DALAI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ORISSA		//
194	WP(C)/0007995/2020	DINGAR GOUD	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0007996/2020	GADADHAR GOUD @ GADADHAR HERNA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODSHA		//
196	WP(C)/0007997/2020	JULIUS MINJ	S.C.MEKAP	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0007998/2020	KRUPASINDHU SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0007999/2020	SHYAM SUNDAR MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0008000/2020	RUTU MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008001/2020	TEJA BHOI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0008002/2020	RANJITA PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0008003/2020	JASHOBANTI PADHAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0008004/2020	KESARI MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0008005/2020	CHATURBHUJA SIKA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0008006/2020	STATE OF ODISHA PREETAM MISHRA VS	J.M.PATTNAIK VS	// // 0
206	WP(C)/0008007/2020	RESERVE BANK OF INDIA GOURI SANKAR SWAIN VS	A.K.MOHANTY VS	// // 0
207	WP(C)/0008008/2020	STATE OF ORISSA RATNA NAYAK VS	BISWAJIT JENA VS	// // 0
208	WP(C)/0008009/2020	STATE OF ORISSA DR.AKSHAYA KUMAR JENA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
209	WP(C)/0008010/2020	STATE OF ODISHA KISHORE CHANDRA PANDIT VS	PRASANTA KUMAR NANDA VS	// // 0
210	WP(C)/0008011/2020	STATE OF ODISHA UMESH CHANDRA DEBATA VS	DAYANIDHI MOHANTY VS	// // 0
211	WP(C)/0008012/2020	ORIENTAL BANK OF COMMERCE MRITUNJAY VISHWAKARMA VS	BIREN SANKAR TRIPATHY VS	// // 0
212	WP(C)/0008013/2020	UNION OF INDIA LAXMIPRIYA PARIDA VS	SAROJ KUMAR PADHI VS	// // 0
213	WP(C)/0008014/2020	DIRECTOR OF HEALTH FAMILY AND WELFARE DEPT. RAJESH KUMAR NAIK VS	MANAS PATI VS	// // 0
214	WP(C)/0008015/2020	STATE OF ORISSA SANTOSHANANDA BRAHMACHARI CHELA VS	DR.V.BINDU MENKA VS	// // 0
215	WP(C)/0008016/2020	STATE OF ODISHA ANANTA CHARAN SWAIN VS CHIEF MANAGER, BANK OF BARODA	SANTANU KUMAR SARANGI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0008017/2020	SANJAY KU.DAS VS THE PROJECT OFFICER,LINGARAJ OCP	PARTHA SARATHI NAYAK VS	// 0 //
217	WP(C)/0008018/2020	M/S. THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD. VS THE INCOME TAX OFFICER (TDS)	B.PONERA VS	// 0 //
218	WP(C)/0008019/2020	M/S. THE SUNDERGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD. VS THE INCOME TAX OFFICER (TDS)	B.PONERA VS	// 0 //
219	WP(C)/0008020/2020	TAKSHYAT RANA VS STATE OF ODISHA	B.SAMANTARAY VS	// 0 //
220	WP(C)/0008021/2020	DURYODHAN SHA VS STATE OF ODISHA	B.SAMANTARAY VS	// 0 //
221	WP(C)/0008022/2020	PARAMESWAR HANSDA VS UNION OF INDIA	BHAKTA RANJAN BARIK VS	// 0 //
222	WP(C)/0008023/2020	ANURADHA PARIDA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
223	WP(C)/0008024/2020	ANURADHA PARIDA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
224	WP(C)/0008025/2020	ARABINDA PRASAD SAHOO VS THE COMMISSIONER, ENDOWMENT, ORISSA	KHETRA MOHAN MISHRA VS	// 0 //
225	WP(C)/0008026/2020	RAMA CHANDRA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
226	WP(C)/0008027/2020	SANJAYA KUMAR KARTA VS GENERAL MANAGER, MAHANADI COAL FIELD LTD.	JATINDRA KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0008028/2020	SASHI KANTA SAHOO	PARSURAM DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0008029/2020	ALOK KUMAR SAMAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		COLLECTOR AND DM, MALKANGIRI		//
229	WP(C)/0008030/2020	BISWANATH BEHERA	DEVI PRASAD DASH	//
		VS	VS	0
		UNION OF INDIA		//
230	WP(C)/0008031/2020	GANESWAR MALIK	AKSHAYA KUMAR PANDY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0008032/2020	PADMA CHARAN SAHU	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
232	WP(C)/0008033/2020	SUDHIR KUMAR MOHAPATRA	D.N.SUBUDHI	//
		VS	VS	0
		THE TRANSPORT COMMISSIONER-CUM-CHAIRMAN,STA. CTC		//
233	WP(C)/0008034/2020	GOLAKHA CHANDRA PANDA		//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0008035/2020	NALINI PRAVA DAS	MINA KUMARI DAS	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0008036/2020	SUNIL KUMAR DALEI	S.K.PRADHAN (3)	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0008037/2020	PRADEEPT KUMAR PARIDA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0008038/2020	S.KIRAN KUMAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0008039/2020	DHADI MOHANTY	B.S.TRIPATHY (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0008040/2020	STATE OF ODISHA SURESH CHANDRA BEHERA VS	JITENDRA KUMAR DIGAL VS	// // ()
240	WP(C)/0008041/2020	STATE OF ODISHA HARA PRASAD MUNI VS	G.N.MISHRA VS	// // ()
241	WP(C)/0008042/2020	STATE OF ODISHA G.RAVANAMMA VS	JITENDRA KUMAR DIGAL VS	// // ()
242	WP(C)/0008043/2020	D.G.AND I.G.OF POLICE,CTC MINAKETAN AMANT VS	DENENDRA KU.DHAR VS	// // ()
243	WP(C)/0008044/2020	UNION OF INDIA SADAYA KUMAR BOSE VS	SITIKANT MISHRA VS	// // ()
244	WP(C)/0008045/2020	CESU, ODISHA BALARAM DAS VS	DEBENDRA KUMAR DHAR VS	// // ()
245	WP(C)/0008046/2020	COLLECTOR, JAGATSINGHPUR JAGANNATH PARIDA VS	M/S.CHITTARANJAN PATTNAIK VS	// // ()
246	WP(C)/0008047/2020	STATE OF ODISHA RAMESH CHANDRA MARANDI VS	CHITTARANJAN PATTNAIK VS	// // ()
247	WP(C)/0008048/2020	STATE OF ODSIHA SHRIRAM HOUSING FINANCE LTD. VS	PRAMOD RANJAN BEHERA VS	// // ()
248	WP(C)/0008049/2020	THE COLLECTOR CUM DM,PURI RANKANIDHI SAHOO FOR THE DEAF VS	B.K.NAYAK VS	// // ()
249	WP(C)/0008050/2020	STATE OF ODISHA RABINARAYAN SUBUDHI VS	NIRANJAN LENKA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0008051/2020	KISHORE CHANDRA SAHU VS MANAGING DIRECTOR, UCO BANK	SASHI BHUSAN JENA VS	// 0 //
251	WP(C)/0008052/2020	CHITARANJAN SAHANI VS THE MANAGING DIRECTOR-CUM-CHIEF EXECUTIVE OFFICER CESU	RABINDRANATH SENAPATI VS	// 0 //
252	WP(C)/0008053/2020	SANTOSH KUMAR RATH VS STATE OF ORISSA	S.P.DAS VS	// 0 //
253	WP(C)/0008054/2020	BISWANATH TARAI VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
254	WP(C)/0008055/2020	DAMODAR BARIK VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
255	WP(C)/0008056/2020	RAMESH BHUTIA VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
256	WP(C)/0008057/2020	SAMBHU GOEL VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
257	WP(C)/0008058/2020	PURNA CHANDRA SAHANI VS CUTTACK DEVELOPMENT AUTHORITY, ARUNODAYA BHAWAN	M/S.BIRAJA PRASANNA SATAPATHY VS	// 0 //
258	WP(C)/0008059/2020	MARR MUNNING ASHRAM VS STATE OF ORISSA	PARTHA MUKHERJI VS	// 0 //
259	WP(C)/0008060/2020	SURESH KUMR JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
260	WP(C)/0008061/2020	BAIDHAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
261	WP(C)/0008062/2020	RITARANI DALABEHRA	RABINDRA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008063/2020	ARTABANDHU JENA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0008064/2020	KUNA BISOYI	SIDHARTHA MISHRA 1	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008065/2020	MOUSUMI NAYAK	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ORISSA		//
265	WP(C)/0008066/2020	SABITRI SWAIN	PRAFULLA KUMAR KAR	//
		VS	VS	0
		TAHASILDHAR, MAHALAPADA		//
266	WP(C)/0008067/2020	SUSHILA MISRA @ SUSHILA KUMARI DEVI	PRAFULLA KUMAR KAR	//
		VS	VS	0
		SRI SRI SRI GOPALJI MAHAPRABHU BIJE		//
267	WP(C)/0008068/2020	BAISHNAB CHARAN MAHARANA	K.C.NAYAK	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
268	WP(C)/0008069/2020	PRATAP KUMAR BARIK	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0008070/2020	ABINASH ROUL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0008071/2020	RAKESH KUMAR BISWAL	SAMEER KUMAR DAS	//
		VS	VS	0
		NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA		//
271	WP(C)/0008072/2020	PRASANTA SAMANTARAY	U.C.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0008073/2020	MANORANJAN SAHOO	U.C.MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0008074/2020	STATE OF ODISHA KANHURAM KISKU VS	NARESH CH.SAHOO VS	// // 0
274	WP(C)/0008075/2020	D.I.G.OF POLICE LACHMAN SETHI VS	AMIT KUMR NATH VS	// // 0
275	WP(C)/0008076/2020	THE CHIEF SECRETARY, GOVT.OF ODISHA NIRANJAN DASH VS	AMIT KUMAR NATH VS	// // 0
276	WP(C)/0008077/2020	THE CHIEF SECRETARY, GOVT.OF ODISHA NAKULA BARIK VS	ADITYABALA PARIDA VS	// // 0
277	WP(C)/0008078/2020	COMMNR.CONSolidATION AND SETTLEMENT ODISHA TRILOCHAN BHUYAN VS	PRAVAT RANJAN SUTAR VS	// // 0
278	WP(C)/0008079/2020	MEMBER, BOAR OF REVENUE, ODISHA PURNA CHANDRA SAHOO VS	M/S.P.R.MISHRA VS	// // 0
279	WP(C)/0008080/2020	STATE OF ODISHA RADHA MOHAN RATH VS	GOURI KUMAR RATH VS	// // 0
280	WP(C)/0008081/2020	THE AUTHORIZED OFFICER-CUM-CHIEF MANAGER, BANK OF BARODA MD.FARID VS	PITAMBAR JENA VS	// // 0
281	WP(C)/0008082/2020	COLLECTOR, KEONJHER BHABANIKINKAR INFRASTRUCTURE PVT.LTD VS	BRABODHA CH. NAYAK VS	// // 0
282	WP(C)/0008083/2020	STATE OF ODISHA GOBINDA CHANDRA SAHOO VS	GOPINATH PANDA VS	// // 0
283	WP(C)/0008084/2020	STATE OF ODISHA PRADIPTA KUMAR ROUSTRAY VS	RAMESH SAHOO VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0008085/2020	MEENA ACHARYA VS STATE OF ODISHA	SAROJ KUMR PADHY VS	// 0 //
285	WP(C)/0008086/2020	BIJAYA KUMAR ACHARYA VS COLLECTOR, BALASORE	SHASHI BHUSAN JENA VS	// 0 //
286	WP(C)/0008087/2020	ANUP KUMAR SATAPATHY VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
287	WP(C)/0008088/2020	JITENDRA KETAN SWAIN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
288	WP(C)/0008089/2020	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
289	WP(C)/0008090/2020	ASHOK KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
290	WP(C)/0008091/2020	KANHU CHARAN PARIDA VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
291	WP(C)/0008092/2020	PRASANTA KUMAR BARIK VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
292	WP(C)/0008093/2020	SUSANTA KUMAR KUNDU VS STATE OF ODISHA	U.C.MISHRA VS	// 0 //
293	WP(C)/0008094/2020	BRAJA SA VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
294	WP(C)/0008095/2020	SATYABHAMA MOHANTY VS STATE OF ODISHA	M/S.S.K.SAMAL VS	// 0 //
295	WP(C)/0008096/2020	BIDYALOK MOHAPATRA	MOHIT AGRAWAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		TAHASILDAR, SADAR, CUTTACK		//
296	WP(C)/0008097/2020	M/S.AMIT MINES PVT.LTD.	BIDYALOK MOHAPATRA	//
		VS	VS	0
		DIRECTOR OF INDUSTRIES, MICRO AND SMALL ENTERPRISES		//
297	WP(C)/0008098/2020	JHUNU MALLIK	M/S.S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008099/2020	UNION OF INDIA	SUBRAT MISHRA	//
		VS	VS	0
		ROMESH ASHOK		//
299	WP(C)/0008100/2020	PABITRA KUMAR MALLIK	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0008101/2020	PRAMILA SAHOO	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0008102/2020	SURESH CHANDRA PANIGRAHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008103/2020	BIJAY KUMAR BEHERA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008104/2020	JUGAL KISHORE MISHRA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0008105/2020	NARENDRA NATH MOHARANA	SANTOSH KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0008106/2020	ADITYA KUMAR PANDA	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008107/2020	MANOJA KUMAR MAHAPATRO	SANTOSH KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0008108/2020	STATE OF ODISHA CHITTARANJAN NAYAK VS	LAXMI PRASAD DWIVEDY VS	// // 0
308	WP(C)/0008109/2020	STATE OF ODISHA BIDYADHAR PATI VS	MANAS RANJAN DHAL VS	// // 0
309	WP(C)/0008110/2020	STATE OF ODISHA BAIDRUTTA CHARAN SAHU VS	K.P.MOHANTY VS	// // 0
310	WP(C)/0008111/2020	STATE OF ODISHA ABHIRAM MOHAKUD VS	DILLIP KUMAR PATTANAYAK VS	// // 0
311	WP(C)/0008112/2020	STATE OF ODISHA NARMADA SAMAL VS	DAYANIDHI MOHANTY VS	// // 0
312	WP(C)/0008113/2020	COLLECTOR AND DM, KENDRAPARA SARAT CHANDRA MISHRA VS	RASHMI KANTA ACHARYA VS	// // 0
313	WP(C)/0008114/2020	STATE OF ORISSA JAGANATH SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
314	WP(C)/0008115/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
315	WP(C)/0008116/2020	STATE OF ODISHA M/S.THAKUR PRASAD SAO AND SONS PVT.LTD VS	DARTIK KURMY VS	// // 0
316	WP(C)/0008117/2020	DESIGNATED COMMITTEE ASHOK KUMAR SAHU VS	BIRAJA PRASANNA DAS VS	// // 0
317	WP(C)/0008118/2020	STATE OF ODISHA MANAGER, ELECTRICAL(CESU) VS MANAS KUMAR SAHOO	S.C.DASH VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0008119/2020	RENUKA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
319	WP(C)/0008120/2020	UDAYABHANU BISWAL VS PREMALATA BEHURA @ BISWAL	KARUNAKAR GAYA VS	// 0 //
320	WP(C)/0008121/2020	PRADIPTA KESHARI DAS VS STATE OF ODISHA	SANGRAM KESHARI DAS VS	// 0 //
321	WP(C)/0008122/2020	PRAFULLA KUMAR PATRA VS UTKAL GRAMEEN BANK	AKSHAYA KU SAHOO VS	// 0 //
322	WP(C)/0008123/2020	SATYA SRINIVASA BOYNIA VS UNION OF INDIA	SOUMYA DEV RAY VS	// 0 //
323	WP(C)/0008124/2020	KABIRAJ CHINARA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
324	WP(C)/0008125/2020	A.KHAGESWAR RAO VS STATE OF ODISHA	M/S.DEEPALI MAHAPATRA VS	// 0 //
325	WP(C)/0008126/2020	TILOTTAMA BISWAL VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
326	WP(C)/0008127/2020	NILLI KUMARI BHOLA VS STATE OF ODISHA	M/S.DEEPALI MAHAPATRA VS	// 0 //
327	WP(C)/0008128/2020	SIRISH CHANDRA MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY - 2 VS	// 0 //
328	WP(C)/0008129/2020	SIBASUNDAR GUIYA VS STATE OF ODISHA	SIDHARTHA MISHRA-1 VS	// 0 //
329	WP(C)/0008130/2020	NARAYAN CHANDRA RAUL	A.PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0008131/2020	GIRISH CHANDRA PARAMANIK	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0008132/2020	BAPUN BEHERA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0008133/2020	SAYED SANALLA	A.PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0008134/2020	JYOTI RANJAN NAYAK	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0008135/2020	MUKESH KUMAR BEHERA	SUMANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0008136/2020	DR.CHANDRASEKHAR DAS	BISWABIHARI MOHANTY	//
		VS	VS	0
		PRAMOD KUMAR MEHERDA, IAS		//
336	WP(C)/0008137/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ORERA,BHUBANESWAR		//
337	WP(C)/0008138/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD	PRAFULLA KUMAR RATH	//
		VS	VS	0
		ORERA,BHUBANESWAR		//
338	WP(C)/0008139/2020	GAJENDRA NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SUB REGISTRAR, BADACHANA		//
339	WP(C)/0008140/2020	PRASANTA BARICK	CHANDRAKANTA PRADHAN	//
		VS	VS	0
		GOVT.OF ODISHA		//
340	WP(C)/0008141/2020	SASMITA DAS	PRAFULLA KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0008142/2020	STATE OF ODISHA BIRENDRA ROUT VS COLLECTOR, KEONJHAR	DEBENDRA KUMAR SAHOO (1) VS	// // 0 //
342	WP(C)/0008143/2020	STATE OF ODISHA VS KAMALAKANTA BEHERA	ADDL.GOV.T.ADVOCATE VS	// 0 //
343	WP(C)/0008144/2020	STATE OF ODISHA VS RANJIT KUMAR CHOUDHURY	ADDL.GOV.T.ADVOCATE VS	// 0 //
344	WP(C)/0008145/2020	JEETENDRA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
345	WP(C)/0008146/2020	ABHAYA KUMAR JENA VS COLLECTOR, JAJPUR	SIBA NARAYAN BISWAL VS	// 0 //
346	WP(C)/0008147/2020	PRAKASH CHANDRA GOCHHAYAT@PRAKASH VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
347	WP(C)/0008148/2020	KABITA PRADHAN VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
348	WP(C)/0008149/2020	SANGHAMITRA NAYAK VS STATE OF ORISSA	S.K.SAMAL VS	// 0 //
349	WP(C)/0008150/2020	RAJAT KUMAR SAHU VS STATE OF ORISSA	S.K.SAMAL VS	// 0 //
350	WP(C)/0008151/2020	BIRANCHI NARAYAN SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
351	WP(C)/0008152/2020	PRAMILA JENA VS GOVT.OF ODISHA	SUBRAT MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0008153/2020	RATNAMANJARI DAS VS STATE OF ODISHA	SARAT KUMAR ACHARYA VS	// () //
353	WP(C)/0008154/2020	SURESH CHANDRA NAYAK VS GOVT.OF ODISHA	SUBRATA MISHRA VS	// () //
354	WP(C)/0008155/2020	ARAKHITA SAMAL VS GOVT.OF ODISHA	SUBRAT MISHRA VS	// () //
355	WP(C)/0008156/2020	M/S.SREE METALIKS LTD. VS CHAIRMAN CUM M.D.COAL INDIA LTD.	M/S.K.K.SAHOO VS	// () //
356	WP(C)/0008157/2020	CHANDAN KUMAR BAROI VS GOVT.OF ODISHA	SUBRAT MISHRA VS	// () //
357	WP(C)/0008158/2020	RANJAN KUMAR JENA VS REGIONAL MANAGER, UNITED BANK OF INDIA	RAJIB LOCHAN PATNAIK VS	// () //
358	ABLAPL/0003085/2020	BABU @ ASHOK KUMAR BHOI VS STATE OF ORISSA	K.C.TRIPATHY VS	JAGATPUR /75 /2020 () //
359	ABLAPL/0003086/2020	BASANTA RANA @ BASANTA KUMAR RANA DIBYAJYOTI SAHOO VS STATE OF ORISSA	DIBYA JYOTI SAHOO VS	BALIAPAL /53 /2020 () //
360	ABLAPL/0003087/2020	BHAGABAN BEHERA @ GOPA VS STATE OF ORISSA	DIBYA JYOTI SAHOO VS	BALASORE TOWN /25 /2020 () //
361	ABLAPL/0003088/2020	KRUSHNA CHANDRA PAL VS STATE OF ORISSA	GYANENDRA CHANDRA SWAIN VS	PANIKOILI /44 /2020 () //
362	ABLAPL/0003089/2020	MANAS @ MANAS RANJAN MOHANTY VS STATE OF ORISSA	ARIJEET MISHRA VS	KHANDAPARA /52 /2020 () //
363	ABLAPL/0003090/2020	DURGA MADHAB HARICHANDAN @ LULU HARIYASODAN	SURESH KUMAR MISHRA	JATNI P.S. /106 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
364	ABLAPL/0003091/2020	PRAKASH CHANDRA JENA	R.ACHARY	KHANDAGIRI P.S. /599 /2016
		VS	VS	()
		STATE OF ORISSA		//
365	ABLAPL/0003092/2020	DHANANJAY PENTHEI	SAMARENDRA BAHADUR	NAKTIDEUL /57 /2018
		VS	VS	()
		STATE OF ORISSA		//
366	ABLAPL/0003093/2020	HEMANTA KUMAR MAHARANA	PRAFULLA KUMAR SAHOO	JATNI P.S. /85 /2020
		VS	VS	()
		STATE OF ORISSA		//
367	ABLAPL/0003094/2020	S K KHALID	DEEPAK KUMAR SAHOO	KENDRAPARA /09 /2020
		VS	VS	()
		STATE OF ORISSA		//
368	ABLAPL/0003095/2020	SUDARSAN MALLIK	SIDHARTHA MISHRA-1	MANGALPUR /66 /2020
		VS	VS	()
		STATE OF ORISSA		//
369	ABLAPL/0003096/2020	KARUNA MANGAL	JAYANTA KUMAR MAJHI	BALASORE SADAR /35 /2020
		VS	VS	()
		STATE OF ORISSA		//
370	ABLAPL/0003097/2020	DAMODAR BARIK	SANGRAM KESHARI ROUT	MAHANGA /10 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0003098/2020	HADIBANDHU TANDIA @ BIKASH TANDIA	MOHENDRA KUMAR MOHAPATRO	HANDAPA /153 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0003099/2020	AKSHAYA KHATUA	BIJAYA KUMAR PATTANAIK	PATTAMUNDAI /73 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0003100/2020	BIPIN BIHARI NAYAK @ CHINKU	SURESH KUMAR JENA	TALCHER TOWN /124 /2013
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0003101/2020	TARUN KUMAR JENA	PARTHA SARATHI NAYAK	JAIPATNA /310 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0003102/2020	STATE OF ODISHA CHARAN NAHAK VS	ARUNDHATI SAHU VS	// POLASARA PS /1 /2020 ()
376	ABLAPL/0003103/2020	STATE OF ODISHA PREMANJALI MOHANTY VS	H.S.SATAPATHY VS	// JAJPUR TOWN /409 /2019 ()
377	ABLAPL/0003104/2020	STATE OF ODISHA HRUDAYA JENA @ HRUDAYA KUMAR JENA VS	H.S.SATAPATHY VS	// JAJPUR TOWN /88 /2018 ()
378	ABLAPL/0003105/2020	STATE OF ODISHA HADIBANDHU TANDIA @ BIKASH TANDIA VS	MOHENDRA KUMAR MOHAPATRO VS	// KISHORENGAR /46 /2019 ()
379	ABLAPL/0003106/2020	STATE OF ODISHA SATYA NARAYAN BISWAL @ SARATA VS	SATYABRATA SENAPATI VS	// BASUDEVPUR /33 /2020 ()
380	ABLAPL/0003107/2020	STATE OF ODISHA SWETA MUDULI VS	PRADEEP KUMAR KUNDU VS	// BANAPUR P.S. /274 /2017 ()
381	ABLAPL/0003108/2020	STATE OF ORISSA CHINTA MONI KHARA VS	TUKUNA KUMAR MISHRA VS	// KAKIRIGUMMA /12 /2020 ()
382	ABLAPL/0003109/2020	STATE OF ORISSA MANAS RANJAN SAHOO VS	RAJIV KUMAR MAHANTA VS	// GHASIPURA /12 /2020 ()
383	ABLAPL/0003110/2020	STATE OF ORISSA JAGAMOHAN PARIDA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /33 /2020 ()
384	ABLAPL/0003111/2020	STATE OF ORISSA KALIA PRADHAN @ SOMANATH PRADHAN VS	N.K.LENKA VS	// FATEGARH /27 /2009 ()
385	ABLAPL/0003112/2020	STATE OF ODISHA BIMAL SAHU @ BIMAL SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// PARJANG /132 /2010 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0003113/2020	RAMA CHANDRA NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /287 /2019 () //
387	ABLAPL/0003114/2020	BISWAJIT SAHOO VS STATE OF ODISHA	JAYANTA KU MAJHI VS	SORO /403 /2019 () //
388	ABLAPL/0003115/2020	MUSLIM KHAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CUTTACK SADAR /71 /2020 () //
389	ABLAPL/0003116/2020	PRAKAS NAYAK @ PRAKS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BASUDEVPUR /34 /2020 () //
390	ABLAPL/0003117/2020	SUNIL PRASAD RATH VS STATE OF ODISHA	RAJALAXMI BISWAL VS	TALCHER TOWN /62 /2020 () //
391	ABLAPL/0003118/2020	FIRU BARAIK VS STATE OF ODISHA	UMAKANTA BARIK VS	BANDOMUNDA /7 /2020 () //
392	ABLAPL/0003119/2020	SANKAR DAS VS STATE OF ODISHA	RABI NARAYAN SAMANTRAY VS	LAXMISAGAR P.S. /197 /2019 () //
393	ABLAPL/0003120/2020	RABINDRA BARIK @ BABULI VS STATE OF ODISHA	MANORANJAN PADHY VS	KANDARPUR /106 /2019 () //
394	ABLAPL/0003121/2020	GOKULANANDA TRIPATHY VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BAGHAMARI /18 /2020 () //
395	ABLAPL/0003122/2020	SAHID KHAN @ SONU @ SOLU VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /269 /2019 () //
396	ABLAPL/0003123/2020	DINABANDHU PARIDA @ BANDHUA VS STATE OF ODISHA	ARIJEET MISHRA VS	ATHAMALLIK /59 /2014 () //
397	ABLAPL/0003124/2020	JYOTI RANJAN NAYAK	AJIT KUMAR ROUT	DHAMNAGAR /150 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0003125/2020	RABINA KHATUN	BIJAYA KUMAR RAGADA	BURLA /400 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0003126/2020	RAHIM KHAN	JAYANTA KU MAJHI	BALASORE TOWN /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0003127/2020	BIJAY KUMAR SAHOO	SATYA RANJAN MULIA	JAGATPUR /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0003128/2020	PABITRA DEHURY	RABINDRA NATH PANDA	BARAMBA /82 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0003129/2020	ANKIT AGRAWAL	B.R.SWAIN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0003130/2020	BHAGABATI BAL @ MANIA	BALARAM NAYAK	RAJNAGAR /24 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0003131/2020	DAMODAR PRADHAN @ DAMADHARA PRADHAN	PRANMOD KUMAR JENA	REMUNA /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0003132/2020	HARIHAR BHOI	R.N.BISWAL	ASTARANGA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0003133/2020	GOURANGA OJHA	PRAMOD KUMAR JENA	BASTA /24 /2009
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0003134/2020	CHAKRADHAR MALLIK @ MALLICK	SURESH KUMAR JENA	MANGALPUR /63 /2020
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0003135/2020	BIDU NAYAK	CHINMAYA MOHANTY	PURI SADAR /44 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0003136/2020	STATE OF ODISHA MUNA @ SUDARSHAN NISANKA VS	TARA PRASAD MOHAPATRA VS	// KUMBHARAPARA /54 /2020 ()
410	ABLAPL/0003137/2020	STATE OF ODISHA SUNIL PRASAD SAHU VS	PRANAB KUMAR SAMANTRAY VS	// / /0 ()
411	ABLAPL/0003138/2020	STATE OF ODISHA NIROJ NALINI NAYAK VS	PRANAB KUMAR SAMANTRAY VS	// / /0 ()
412	ABLAPL/0003139/2020	STATE OF ODISHA SIBASUNDAR GUIYA VS	PRANAB KUMAR SAMANTRAY VS	// / /0 ()
413	ABLAPL/0003140/2020	STATE OF ODISHA RAMAKANTA NAIK VS	PRANAB KUMAR SAMANTRAY VS	// / /0 ()
414	ABLAPL/0003141/2020	STATE OF ODISHA PHIROJ DIGAL VS	AKSHAYA KUMAR SAHOO VS	// G.UNDYAGIRI /9 /2020 ()
415	ABLAPL/0003142/2020	STATE OF ODISHA KANHU NAYAK @ TERU VS	MAITRIJIT MOHANTY VS	// REMUNA /150 /2019 ()
416	ABLAPL/0003143/2020	STATE OF ODISHA HADIBANDHU TANDIA @ BIKASH TANDIA VS	MOHENDRA KUMAR MOHAPATRO VS	// KIAKATA /25 /2019 ()
417	ABLAPL/0003144/2020	STATE OF ODISHA GORA PRADHAN @ GORACHANDA PRADHANYOTIRMAYA SAHOO VS	VS	// KABISURYANAGAR (KODALA) /320 /2019 ()
418	ABLAPL/0003145/2020	STATE OF ODISHA RABINDRA PRADHAN @ JANGALI VS	ARIJEET MISHRA VS	// BOLAGARH P.S. /11 /2020 ()
419	ABLAPL/0003146/2020	STATE OF ODISHA B.SRINIVAS VS	MANAS CHAND VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0003147/2020	SUJIT PATRA VS STATE OF ODISHA	JAYANTA KU MAJHI VS	BALIAPAL /304 /2019 () //
421	ABLAPL/0003148/2020	SUNNY TUDU VS STATE OF ODISHA	JAYANTA KU MAJHI VS	/ /0 () //
422	ABLAPL/0003149/2020	NIRANJAN MALIK @ NAKULA VS STATE OF ODISHA	SATYANARAYAN MISHRA-4 VS	NAIKANI-DIHI /200 /2014 () //
423	ABLAPL/0003150/2020	BIKRAM MALLIK @ RAJA VS STATE OF ODISHA	MANAS RANJAN DASH VS	TIHIDI /281 /2019 () //
424	ABLAPL/0003151/2020	ARJUNA BARALA VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	PHIRINGIA /117 /2019 () //
425	ABLAPL/0003152/2020	ROHITA KUMAR NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	DHENKANAL SADAR /62 /2020 () //
426	ABLAPL/0003153/2020	SARAT CHANDRA BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /75 /2020 () //
427	ABLAPL/0003154/2020	RAJENDRA BHARASAGAR VS STATE OF ODISHA	SATYABRATA PANDA VS	BINIKA /16 /2020 () //
428	ABLAPL/0003155/2020	NIHARIKA DASH VS STATE OF ODISHA	SATYABRATA PANDA VS	KEONJHAR TOWN /43 /2020 () //
429	ABLAPL/0003156/2020	MANOJ MALIK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	PATTAMUNDAI /94 /2020 () //
430	ABLAPL/0003157/2020	PREM RATHORE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /268 /2018 () //
431	ABLAPL/0003158/2020	BANSIDHAR SWAIN	PARSURAM DAS	BALIKUDA /152 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0003159/2020	MAMUNI JENA	AJIT KUMAR ROUT	/ /0
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0003160/2020	SUJIT KUMAR SAHU	SHIVSANKAR MOHANTY	NALCO /14 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0003161/2020	KRUSHNA CHANDRA DAS	H.N.MOHAPATRA	KANPUR /12 /2020
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0003162/2020	BIJU @ BIJAYA KUMAR BEHERA	PUNIL KUMAR SWAIN	ITAMATI /17 /2020
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0003163/2020	PRASANTA PRADHAN	ANUP UDAYA SENAPATI	NAYAPALLI P.S. /362 /2019
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0003164/2020	PRASHANTA KUMAR NAYAK @ PRASANT NAYAK	VIKAL KISHORE PANDA	PARJANG /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0003165/2020	RAMESH MOHANTY @ RAMESH CHANDRA MOHANTY	DEBENDRA SAMANTARAY	ASKA /143 /2016
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0003166/2020	ALOK ROUSTRAY	AKSHAYA KUMAR PANDEY	PATTAMUNDAI /231 /2016
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0003167/2020	SANJAYA KUMAR PARIDA	SURYA NARAYAN MISHRA	NIALI /93 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0003168/2020	SURAJ KUMAR SAGADIA	SURYA NARAYAN MISHRA	GOP /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0003169/2020	SANJAYA KUMAR PARIDA	SURYA NARAYAN MISHRA	NIALI /35 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0003170/2020	STATE OF ODISHA JYOSTNA BEWA @ JYOSTNA BAWA VS	SURYA NARAYAN MISHRA VS	// TALABANIA /62 /2018 ()
444	ABLAPL/0003171/2020	STATE OF ODISHA SUBRAT KUMAR DAS VS	SURYA NARAYAN MISHRA VS	// BASELI SAHI PS /34 /2020 ()
445	ABLAPL/0003172/2020	STATE OF ODISHA BISWANATHA BEHERA VS	PRAHALLADA SAHU VS	// PHULBANI TOWN /20 /2020 ()
446	ABLAPL/0003173/2020	STATE OF ODISHA HEMALATA BHITIRIA VS	ANJAN KU BISWAL VS	// BALASORE VIGILANCE /9 /2020 ()
447	ABLAPL/0003174/2020	STATE OF ODISHA(VIG.) LAMBODAR BISWAL @ LAMBUA VS	DURGA PRASAD PATTANAIK VS	// NILGIRI /50 /2020 ()
448	ABLAPL/0003175/2020	STATE OF ODISHA SMRUTI RANJAN BISWAL VS	SANJIT KU DAS VS	// //0 ()
449	WPC(OAC)/0001113/2015	STATE OF JHARKHAND VS	VS	// // ()
450	WPC(OAC)/0002575/2016	NITYANANDA MANTRI VS	M/A.MANOJA KUMAR KHUNTIA VS	// // ()
451	WPC(OAC)/0004364/2016	STATE OF ODISHA AJAYA KUMAR SAHOO VS	M/S.KALI PRASANNA MISHRA VS	// // ()
452	WPC(OAC)/0004365/2016	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	M/S.KALI PRASANNA MISHRA VS	// // ()
453	CONTC(CPC)/0000198/2019	STATE OF ODISHA PRAMOD KUMAR PRADHAN VS DR.PRAMOD KUMAR MEHERDA	SUVASHISH PATTANAIK VS	// // ()

ORISSA HIGH COURT

FILING REPORT AS ON :28/02/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	CONTC(CPC)/0000200/2019	PRAKASH CHANDRA PALTASINGH VS DR.PRAMOD KUMAR MEHERDA	SUVASHISH PATTANAIAK VS	// 0 //
455	CONTC(CPC)/0000201/2019	SURATH KUMAR GOUDA VS DR.PRAMOD KUMAR MEHERDA	SUVASHISH PATTANAIAK VS	// 0 //
456	CONTC(CPC)/0000202/2019	ASUTOSH SAMANTASINGHAR VS DR.PRAMOD KUMAR MEHERDA	SUVASHISH PATTANAIAK VS	// 0 //

ORISSA HIGH COURT

MISC CASES FILED on :28/02/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	29/2020 LAA/13/2018	MOHAN KUMAR AGRAWALLA@MOHAN KUMAR AGARWAL	W.S.BHAGABAN MOHANTY
2	29/2020 TRPCRL/30/2020	PRASANTA KU.MAHARANA-MP	
3	30/2020 LAA/9/2020	THE LAND ACAQUISITION AUTHORITY, DEOGARH-MP	A.S.C.
4	31/2020 LAA/9/2020	THE LAND ACAQUISITION AUTHORITY, DEOGARH-MP	A.S.C.
5	31/2020 RFA/226/2005	NATHURAM SHARMA-MP	M/S.ARUN KU.MISHRA
6	44/2020 MATA/133/2015	SUJITABH MALLIK-MP	M/S.ASIM AMITAV DAS
7	45/2020 MATA/34/2020	JHARANA SAHOO-MP	BHARAT JALLI
8	46/2020 MATA/35/2020	ANINDITA ANURAGI BEHERA-MP	M/S.S.N.SHARMA
9	53/2020 CMAPL/160/2020	SAIRINDRI SAHOO-MP	ADV
10	54/2020 CMAPL/152/2020	SARBESWAR NISHANK-MP	BANAMBAR PANDA
11	55/2020 CMAPL/162/2020	AKSHAY KUMAR BARIK-MP	ADV.
12	56/2020 CMAPL/122/2020	DURGESH NANDAN GIRI-MP	adv.
13	57/2020 CMAPL/584/2019	MATHURANANDA MALLIK-MP	MR.SURENDRA KUMAR ROUT. M/S.DEBASIS TRIPATHY
14	58/2020 CMAPL/156/2020	NARENDRA KUMAR DAS-MP	ADV
15	58/2020 CONTC/550/2019	MIHIR JENA-MP	M/S.ASWINI PATNAIK
16	66/2020 CRLMP/647/2018	NIRANJAN BEHERA-MP	M/S.S.C.DASH
17	85/2020 TRP(C)/76/2020	MIKI @ PRAVATI MAHAPATRA-MP	AMITAV TRIPATHY
18	94/2020 WPC(OAC)/2807/2018	SURYAKANTA MOHANTY-MP	M/S.S.K.SAMAL
19	103/2020 RPFAM/68/2020	RAJKISHORE PRADHAN-MP	ASHOK KUMAR SAHOO
20	104/2020 RPFAM/69/2020	K.RUSHNA MOHAN NAYAK-MP	SANTOSH KUMAR MOHANTY
21	105/2020 RPFAM/70/2020	TAPAS RANJAN DAS-MP	DILLIP RAY
22	106/2020 RPFAM/71/2020	MANOJ KUMAR SAHOO-MP	RAMAKANTA PRADHAN
23	107/2020 RPFAM/72/2020	PRAMOD KUMAR NATH-MP	DEBADIPTA PANIGRAHI
24	150/2020 RSA/10/2010	TAHASILDAR,MOHANA-MP	AGA
25	151/2020 RSA/275/2007	SUDARSAN BARIK-MP	M/S.MAHESWAR MOHANTY
26	152/2020	SUDARSAN BARIK-MP	M/S.B.H.MOHANTY

27	RSA/275/2007 153/2020	SUDARSAN BARIK-MP	M/S.B.H.MOHANTY
28	RSA/275/2007 154/2020	SULOCHANA SAMAL-MP	M/S.BICHITRA NARAYAN SATPATHY
29	RSA/275/2016 155/2020	DIBARA BAGH-MP	JASOBANTA BARIK
30	RSA/80/2020 156/2020	DIBARA BAGH-MP	JASOBANTA BARIK
31	RSA/80/2020 157/2020	DIBARA BAGH-MP	JASOBANTA BARIK
32	RSA/80/2020 158/2020	TAHASILDAR,MOHANA-MP	AGA
33	RSA/10/2010 159/2020	TAHASILDAR,MOHANA-MP	AGA
34	RSA/10/2010 196/2020	BIBHUTI BHUSAN PARIDA @ BUTU-MP	JYOTIRMAYA SAHOO
35	BLAPL/10646/2019 197/2020	MD. ISHTIAQUE @ ISHTAQO ALAM-MP	SMRUTI RANJAN MOHAPATRA
36	BLAPL/8560/2019 198/2020	SAHADEB BAIRAGI @ SAHADEV BAIRAGI-MP	JUGAL KISHORE PANDA
37	BLAPL/1074/2020 210/2020	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	MESBOCISINDGMP
38	FAO/1042/2019 211/2020	LEGAL MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	MESBOCISINDGMP
39	FAO/1042/2019 212/2020	DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LIMITED.-MP	COMPANGLTD.-MP
40	FAO/28/2020 213/2020	DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE COMPANY LIMITED.-MP	COMPANGLTD.-MP
41	FAO/28/2020 214/2020	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED-MP	COMPANGLTD.-MP
42	FAO/261/2020 215/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD-MP	PRASANTA KUMAR MAHALI
43	FAO/198/2020 216/2020	LACHOO EKKA-MP	M/S.S.K.NAYAK(3)
44	FAO/374/2019 228/2020	SUMITRA SAHOO-MP	S.K.NAYAK 2
45	WA/154/2020 229/2020	SUMITRA SAHOO-MP	S.K.NAYAK 2
46	WA/154/2020 230/2020	SUJAN SHUKLA-MP	M/S.B.K.ROUTRAY
47	WA/155/2020 231/2020	DAYAMATI BISI-MP	LAXMI SHARMA
48	WA/143/2020 232/2020	RAMESWAR PANIGRAHI-MP	LALITENDU MISHRA
49	CRLREV/180/2020 232/2020	SK.ABDUL RIHAN-MP	DURGA PRASAD NANDA
50	WA/98/2020 233/2020	DINESH KUMAR KHORA-MP	DIPTI RANJAN BHOKTA
51	WA/156/2020 234/2020	STATE OF ODISHA-MP	A.G.A.
52	WA/157/2020 235/2020	STATE OF ODISHA-MP	A.G.A.
53	WA/157/2020 250/2020	RABINDRA PRADHAN-MP	SUSANTA KUMAR DASH
54	CMP/239/2020 251/2020	BAIKUNTHA NATH BEHERA-MP	A.K.SARANGI
55	CMP/1391/2019 252/2020	NATABAR RAY SAMANT @ RAY SAMANT-MP	LALATENDU JENA
56	CMP/1323/2019 253/2020	KARMU MAHANTA-MP	SOUMYA MISHRA
57	CMP/240/2020 255/2020	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED-MP	SONNATHROY
	MACA/51/2020		

58	256/2020 MACA/151/2020	M/S. NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
59	257/2020 MACA/152/2020	NEW INDIA ASSURANCE CO. LTD.-MP	MAHITOSH SINHA AND ASSOCIATES
60	258/2020 MACA/153/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SANTANU KUMAR SARANGI
61	259/2020 MACA/146/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHA BIKASH PANDA
62	260/2020 MACA/146/2020	THE NEW INDIA ASSURANCE CO. LTD.-MP	SUBHA BIKASH PANDA
63	261/2020 MACA/156/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
64	262/2020 MACA/157/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	RINDRAN CHANDRA SAHOO (1)
65	263/2020 MACA/157/2020	DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD.-MP	RINDRAN CHANDRA SAHOO (1)
66	264/2020 MACA/158/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIPIN DASHMOHAPATRA
67	265/2020 MACA/159/2020	NATIONAL INSURANCE CO. LTD.-MP	RAMANI RANJAN MOHANTY
68	266/2020 MACA/160/2020	NATIONAL INSURANCE CO. LTD.-MP	RAMANI RANJAN MOHANTY
69	303/2020 RVWPET/152/2020	SCIENTIST IN CHARGE, REGIONAL MUSEUM OF NATURAL HISTORY-MP	
70	304/2020 RVWPET/153/2020	TANUJA KUMAR DASH-MP	ADV
71	305/2020 RVWPET/154/2020	THE PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	SUBHAKANTH SANKAR MOHAPATRA (SR SC (INCOME TAX))
72	378/2020 CRLA/178/2020	ASHOK KUMAR PANDA-MP	DEBA PRASAD DAS
73	379/2020 CRLA/178/2020	ASHOK KUMAR PANDA-MP	DEBA PRASAD DAS
74	380/2020 CRLA/179/2020	DHRUB CHARAN PANCHABHAYA-MP	DEBA PRASAD DAS
75	412/2020 CRLMC/722/2020	EPARI SALINI-MP	SMITA RANJAN PATTANIK
76	414/2020 CRLMC/723/2020	DUSHMANT DAS@BIBA-MP	DEBASNAN DAS
77	415/2020 CRLMC/725/2020	PRADYUMNA KUMAR MISHRA-MP	SABYASACHI JENA
78	416/2020 CRLMC/729/2020	KAILASH CHANDRA AGRAWAL-MP	D.RSWAIN
79	417/2020 CRLMC/730/2020	SUBASH CHANDRA SAHOO-MP	S.R.RAY
80	418/2020 CRLMC/734/2020	GANGADHAR SAHOO-MP	RABI NARAYAN PANDA
81	3422/2020 WP(C)/7991/2020	PRANATI NALINI SAMANTARA-MP	SUKANTA KUMAR DALAI
82	3423/2020 WP(C)/10753/2019	SAROJ KUMAR LENKA-MP	M/S.MANOJA KUMAR KHUNTIA
83	3424/2020 WP(C)/7994/2020	ASHOK KUMAR PARIDA-MP	SUKANTA KUMAR DALAI
84	3425/2020 WP(C)/7861/2020	KUMAR PREETAM MAHARAN-MP	SURAJ MOHANTY
85	3426/2020 WP(C)/22820/2015	RAJENDRA KU.SAHOO-MP	M/S.SUKANTA KU.DALAI
86	3427/2020 WP(C)/17754/2019	NITYANANDA MOHANTY-MP	M/S RABINDRA KUMAR DASH
87	3430/2020 WP(C)/8006/2020	PREETAM MISHRA-MP	J.M.PATTNAIK
88	3431/2020 WP(C)/8007/2020	GOURI SANKAR SWAIN-MP	A.K.MOHANTY
89	3432/2020	NITYANANDA SETHY-MP	M/S.LAXMIDHAR DASH

90	WP(C)/2564/2020 3433/2020	KISHORE CHANDRA PANDIT-MP	PRASANTA KUMAR NANDA
91	WP(C)/8010/2020 3434/2020	UMESH CHANDRA DEBATA-MP	DAYANIDHI MOHANTY
92	WP(C)/8011/2020 3435/2020	ADITYA DAS-MP	M/S.SANTOSH KUMAR SWAIN
93	WP(C)/7802/2020 3436/2020	JAYANTI NAYAK-MP	M/S. SANGRAM JENA
94	WP(C)/3017/2020 3437/2020	PRATIVA NATH-MP	M/S.RAMA CHANDRA JENA
95	WP(C)/6060/2019 3438/2020	SANTOSHANANDA BRAHMACHARI CHELA GURU BISWESWAR BHANDEMP	
96	WP(C)/8015/2020 3440/2020	NITAI CHARAN NAIK-MP	M/S.S.B.MOHANTY
97	WP(C)/4405/2018 3441/2020	ANANTA CHARAN SWAIN-MP	SANTANU KUMAR SARANGI
98	WP(C)/8016/2020 3442/2020	SANJAY KU.DAS-MP	PARTHA SARATHI NAYAK
99	WP(C)/8017/2020 3444/2020	BINAPANI NAYAK-MP	M/S.B.B.ROUTRAY
100	WP(C)/14532/2019 3445/2020	ARABINDA PRASAD SAHOO-MP	KHETRA MOHAN MISHRA
101	WP(C)/8025/2020 3446/2020	SRIDHAR PRUSTY-MP	RANJIT MOHANTY
102	WP(C)/7908/2020 3447/2020	SASHI KANTA SAHOO-MP	PARSURAM DAS
103	WP(C)/8028/2020 3448/2020	ALOK KUMAR SAMAL-MP	PRAFULLA KUMAR MOHAPATRA
104	WP(C)/8029/2020 3449/2020	PADMA CHARAN SAHU-MP	MANOJ KUMAR MOHANTY
105	WP(C)/8032/2020 3452/2020	MINAKETAN AMANT-MP	DENENDRA KU.DHAR
106	WP(C)/8043/2020 3453/2020	SADAYA KUMAR BOSE-MP	SITIKANT MISHRA
107	WP(C)/8044/2020 3454/2020	TILOTTAMA BEHERA-MP	debendra dhar
108	WP(C)/15317/2014 3455/2020	RANKANIDHI SAHOO FOR THE DEAF-MP	B.K.NAYAK
109	WP(C)/8049/2020 3456/2020	RABINARAYAN SUBUDHI-MP	NIRANJAN LENKA
110	WP(C)/8050/2020 3457/2020	KISHORE CHANDRA SAHU-MP	SASHI BHUSAN JENA
111	WP(C)/8051/2020 3458/2020	SAMBHU GOEL-MP	BIRAJA PRASANNA SATAPATHY
112	WP(C)/8057/2020 3459/2020	PURNA CHANDRA SAHANI-MP	M/S.BIRAJA PRASANNA SATAPATHY
113	WP(C)/8058/2020 3460/2020	KUNA BISOYI-MP	SIDHARTHA MISHRA 1
114	WP(C)/8064/2020 3461/2020	SUSHILA MISRA @ SUSHILA KUMARI DEVI-MP	PRAFULLA KUMAR KAR
115	WP(C)/8067/2020 3462/2020	SUSHILA MISRA @ SUSHILA KUMARI DEVI-MP	PRAFULLA KUMAR KAR
116	WP(C)/8067/2020 3463/2020	DILIP KUMAR PATNAIK-MP	MILAN KANUNGO
117	WP(C)/2484/2020 3466/2020	KAMALA KANTA MOHAPATRA-MP	M/S.SHASHI BHUSAN JENA
118	WP(C)/15635/2019 3467/2020	LACHMAN SETHI-MP	AMIT KUMR NATH
119	WP(C)/8075/2020 3468/2020	REGR.JUDL.SOUMOTU-MP	himanshu sekhar mishra
120	WP(C)/1273/2014 3469/2020	NIRANJAN DASH-MP	AMIT KUMAR NATH
	WP(C)/8076/2020		

121	3472/2020 WP(C)/8080/2020	RADHA MOHAN RATH-MP	GOURI KUMAR RATH
122	3473/2020 WP(C)/8081/2020	MD.FARID-MP	PITAMBAR JENA
123	3474/2020 WP(C)/8082/2020	BHABANIKINKAR INFRASTRUCTURE PVT.LTD.-MP	PRABODHA CH. NAYAK
124	3475/2020 WP(C)/11652/2018	PRAVAT KUMAR SATPATHY-MP	M/S.MIRRA GHOSE
125	3476/2020 WP(C)/8084/2020	PRADIPTA KUMAR ROUSTRAY-MP	RAMESH SAHOO
126	3477/2020 WP(C)/8086/2020	BIJAYA KUMAR ACHARYA-MP	SHASHI BHUSAN JENA
127	3479/2020 WP(C)/8095/2020	SATYABHAMA MOHANTY-MP	M/S.S.K.SAMAL
128	3480/2020 WP(C)/12796/2016	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	ASWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
129	3481/2020 WP(C)/8097/2020	M/S.AMIT MINES PVT.LTD.-MP	BIDYALOK MOHAPATRA
130	3482/2020 WP(C)/8098/2020	JHUNU MALLIK-MP	M/S.S.K.SAMAL
131	3483/2020 WP(C)/8099/2020	UNION OF INDIA-MP	SUBRAT MISHRA
132	3484/2020 WP(C)/8109/2020	BIDYADHAR PATI-MP	MANAS RANJAN DHAL
133	3485/2020 WP(C)/8114/2020	JAGANATH SAHU-MP	BIRAJA PRASANNA DAS
134	3486/2020 WP(C)/8115/2020	SANTOSH KUMAR SAHU-MP	BIRAJA PRASANNA DAS
135	3487/2020 WP(C)/8117/2020	ASHOK KUMAR SAHU-MP	BIRAJA PRASANNA DAS
136	3488/2020 WP(C)/8118/2020	MANAGER, ELECTRICAL(CESU)-MP	S.C.DASH
137	3489/2020 WP(C)/8119/2020	RENUKA SAHU-MP	BIRAJA PRASANNA DAS
138	3490/2020 WP(C)/8120/2020	UDAYABHANU BISWAL-MP	KARUNAKAR GAYA
139	3491/2020 WP(C)/8122/2020	PRAFULLA KUMAR PATRA-MP	AKSHAYA KU SAHOO
140	3492/2020 WP(C)/8128/2020	SIRISH CHANDRA MISHRA-MP	MANOJ KUMAR MOHANTY
141	3493/2020 WP(C)/8129/2020	SIBASUNDAR GUIYA-MP	SIDHARTHA MISHRA
142	3494/2020 WP(C)/7606/2020	DR.BAIDYANATH DAS-MP	M/S.AMAR PATTANAIAK
143	3495/2020 WP(C)/2000/2020	NARASINGH SWAIN-MP	M/S.SASWAT DAS
144	3496/2020 WP(C)/8137/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD.-MP	PRAFULLA KUMAR RATH
145	3497/2020 WP(C)/28147/2019	ASWINI KUMAR RATH-MP	M/S.HIMANSHU SEKHAR MISHRA
146	3498/2020 WP(C)/28147/2019	ASWINI KUMAR RATH-MP	M/S.HIMANSHU SEKHAR MISHRA
147	3499/2020 WP(C)/8138/2020	SUREKHA BUILDERS AND DEVELOPERS PVT LTD.-MP	PRAFULLA KUMAR RATH
148	3500/2020 WP(C)/14177/2019	RAMESH CHANDRA BHANJA-MP	SUDARSAN BEHERA
149	3501/2020 WP(C)/14177/2019	RAMESH CHANDRA BHANJA-MP	M/S.BHAGABAN BISWAL
150	3502/2020 WP(C)/8141/2020	SASMITA DAS-MP	PRAFULLA KUMAR RATH
151	3503/2020 WP(C)/1181/2020	M/S.ROHIT FERROTECH LTD.-MP	M/S.SOMANATH MISHRA
152	3504/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE

153	WP(C)/8143/2020 3506/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
154	WP(C)/8144/2020 3507/2020	JEETENDRA KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
155	WP(C)/8145/2020 3508/2020	ABHAYA KUMAR JENA-MP	SIBA NARAYAN BISWAL
156	WP(C)/8146/2020 3509/2020	KABITA PRADHAN-MP	DEBARAJ MOHANTY
157	WP(C)/8148/2020 3510/2020	RAJAT KUMAR SAHU-MP	S.K.SAMAL
158	WP(C)/8150/2020 3511/2020	BIRANCHI NARAYAN SAHOO-MP	PRAFULLA KUMAR RATH
159	WP(C)/8151/2020 3512/2020	M/S.SREE METALIKS LTD.-MP	M/S.K.K.SAHOO
160	WP(C)/8156/2020 3513/2020	RANJAN KUMAR JENA-MP	RAJIB LOCHAN PATTNAIK
161	WP(C)/8158/2020 3514/2020	NIKHILA ODISHA BIDYUT SRAMIKA MAHASANGHA-MP	M/S.SOUMYA MISHRA
162	WP(C)/3854/2020 3515/2020	PRAVAT KUSUM MANDAL-MP	MS.DEEPALI MAHAPATRA,M/S.ASIM AMITABH DASH
163	WP(C)/13096/2019 3516/2020	SHRADHANJALI ROUT-MP	M/S.DILLIP RAY
164	WP(C)/7898/2020 14/2020	C.E.,NARAJ and CHITROT-MP	
165	ARBA/36/2012 15/2020	C.E.,NARAJ and CHITROT-MP	
166	ARBA/36/2012 38/2020	NIRANJAN-MP	D.K.MOHAPATRA
167	SA/103/1992 57/2020	KRUSHNA CHANDRA PRADHAN-MP	
168	CONTC/2174/2019 65/2020	AMITA MOHANTY-MP	
169	CRLMP/1179/2019 67/2020	REBATI PARIDA-MP	
170	CRLMP/1824/2019 195/2020	IMRAN BEG-MP	
171	BLAPL/674/2020 209/2020	SUSANTA KU.GIRI@SUSHANTA KU.GIRI-MP	
172	FAO/139/2019 335/2020	BIMAL KUMAR PUNTIA @ TIKI-MP	
173	ABLAPL/19512/2019 336/2020	RAJENDRA KUMAR PATRA-MP	
174	ABLAPL/1144/2020 337/2020	KANHU NAYAK@TERU-MP	
175	ABLAPL/15265/2019 338/2020	MAINA BARAL-MP	
176	ABLAPL/1672/2020 413/2020	SUGYAND MALLICK-MP	
177	CRLMC/1178/2019 3428/2020	M/S.DICOVERTURE SOLUTION PVT.LTD.-MP	
178	WP(C)/11513/2018 3429/2020	M/S.DICOVERTURE SOLUTION INDIA PVT.LTD.-MP	
179	WP(C)/11512/2018 3439/2020	MANORAMA PANDA-MP	
180	WP(C)/4771/2020 3443/2020	PRASANTA PARIDA-MP	
181	WP(C)/6282/2020 3450/2020	SUBHRANSHU SHEKHAR MISHRA-MP	
182	WP(C)/9472/2019 3451/2020	JAYANTI SAMAL-MP	
183	WP(C)/5976/2019 3464/2020	MINATI ROUTRAY-MP	
	WP(C)/4155/2020		

184	3465/2020 WP(C)/15414/2012	ANANDA CH.DAS-MP
185	3470/2020 WP(C)/13191/2019	DINESH KUMAR AGARWAL-MP
186	3471/2020 WP(C)/4772/2020	KASINATH ROUT-MP
187	3478/2020 WP(C)/22221/2010	SANJAY KU.KAR-MP
188	3505/2020 WP(C)/3613/2020	TAPAN KUMAR DAS-MP